

Bajaj Allianz General Insurance Company Limited

Corporate Identity Number: U66010PN2000PLC015329. IRDAI Registration No.113
Regd. Office & Head Office: Bajaj Allianz House, Airport Road, Yerwada, Pune - 411 006
UIN: IRDAN113RP0011V01202021/A0012V01202122

BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. BHARAT LAGHU UDYAM SURAKSHA POLICY

ADD-ON COVER - ACCIDENTAL DAMAGE

Policy No. _____ ["Policy" or "base Policy"]
Insured: _____

OPERATIVE CLAUSE

It is hereby agreed and declared that on payment of additional premium, the Policy is extended to cover direct physical loss or damage to the insured Property described in the Policy Schedule whilst situated in the insured Premises due to accident from any fortuitous cause subject to the terms, conditions and exclusions herein.

Provided however the Company's liability to indemnify the Insured shall be limited to 10% of the respective Sum Insured not exceeding Rs.25 Lakh in the aggregate.

Exclusions:

1. Loss, destruction or damage to bullion or unset precious stones, any curios or works of art, manuscripts, plans, drawings, securities, obligations or documents of any kind, stamps, coins or paper money, cheques, books of accounts or other business books, computer system records, explosives unless otherwise expressly stated in the Policy Schedule.
2. Loss, destruction or damage to the insured property premises caused by change of temperature.
3. Loss, destruction or damage to stock, raw material and Portable Equipment/ Items (whether covered or otherwise under Policy)
4. Deductible of Rs.10,000 for each and every claim pertaining to Accidental Damage
5. Loss or damage by spoilage resulting from the retardation or interruption or cessation of any process or operation caused by operation of any of the perils covered.
6. Damage to belts, ropes, chains, rubber tyres, dies, moulds, blades, cutters, knives or exchangeable tools, engraved or impression cylinders or rolls, object made of glass, porcelain, ceramics, all operating media (e.g. lubricating oil, fuel, catalyst, refrigerant etc.) felts, endless conveyor belts or wires, sieves, fabrics, heat resisting and anticorrosive lining and parts of similar nature, packing material, parts not made of metal (except insulating material) and non-metallic lining or coating or metal parts, unless caused by fire, lightning, riot, strike, malicious damage, storm, tempest, flood and inundation.
7. Loss or damage due to breakdown, electrical, electronic and/or mechanical derangement.
8. Loss or damage due to termites, moths, insects, vermin, inherent vice, fumes, latent defect, fluctuations in atmospheric or climatic conditions, the action of light.
9. Loss or damage due to collapse, settlement or bedding down, ground heave or cracking of structures or the removal or weakening of support to any Insured Property.
10. Any loss or damage due to self-intentional destruction, and/or arising out of provocation by the Insured or its authorized representative.

Subject otherwise to all other terms, conditions and exclusions of the Policy.

DEFINITIONS:

Portable Equipment/ Items means Photographic Equipment, Laptops, Mobile Phones, Video Cameras, Telescopes, I- Pads, I Pods, Tools and items of similar nature.